

Review of Army Act

921. SHRI K. A. RAJAN:
SHRI RAJESH KUMAR
SINGH:
SHRI BALASAHEB VIKHE
PATIL:
DR. A. U. AZMI:
SHRI D.S.A. SIVAPRAKASHAM:

Will the Minister of DEFENCE be pleased to state:

(a) whether his attention has been drawn to a suggestion made by the Supreme Court to review the Army Act and provide for an appeal to judiciary against the decision of Court Martial (Statesman 27-8-82);

(b) if so, the details thereof;

(c) whether Government have considered the suggestion; and

(d) if so, the details and the decisions taken?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) In a recent judgement, on the petitions Nos. 4903 of 1981, 1513 of 1979 and 5930 of 1980 filed by three Army officers, the Supreme Court recommended:

(a) the setting up of a Court Martial Appeal Court; and

(b) that Court martial should give speaking orders in support of their verdicts.

(c) and (d). Government propose to consult the Army and other concerned departments on this in the light of the provisions of Article 33 of the Constitution.

Import of camphor

922. SHRI K. RAMAMURTHY: Will the Minister of COMMERCE be pleased to state:

(a) the reasons for importing camphor in substantial quantities while huge indigenous camphor stocks are lying undisposed; and

(b) the steps being taken to market the stocks of camphor available in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE. (SHRI P. A. SANGMA): (a) Under the import policy in force, camphor already appears in Appendix 3 which contains the list of items permissible for import upto a limited extent only. This item also does not specifically appear amongst the items permitted in Appendix 17 of import policy against exports.

(b) The marketing of this item is handled through normal trade channels and not by Government agencies.

Increase in export of tobacco products to UAE, Kuwait, Baharain, Oman, Saudi Arabia and Egypt

923. SHRI S. B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) whether despite being the largest producer of tobacco in world, our tobacco products in West Asian countries had not increased;

(b) whether any study had been made in regard to consumption of cigarettes and tobacco products in the UAE, Kuwait, Baharian, Oman, Saudi Arabia and Egypt;

(c) what is the present export of Indian tobacco products to these countries; and

(d) what steps are proposed to boost Indian products in this area?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Exports of Indian tobacco products to West Asian countries are given below:—

Year	Exports (Rs. in crores)
1978-79	4.44
1979-80	7.10
1980-81	8.39

(b) Yes, Sir.

(c) Exports of Indian tobacco products to UAE, Kuwait, Bahrain, Oman, Saudi Arabia and Egypt were worth about Rs. 8 crores during 1980-81.

(d) Intensive publicity campaign is required to boost exports of Indian tobacco products in these countries.

Expansion of IDA programme by India in Commonwealth Finance Ministers' Conference

924. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether India pressed for expansion of International Development Association (IDA) programme in the Commonwealth Finance Ministers' Conference recently held at London; and

(b) if so, the reaction of the other Commonwealth countries thereto?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The need for a substantial increase in IDA's seventh replenishment was broadly supported by Ministers of other Commonwealth countries.

Drop in bank deposits

925. SHRI I. S. NEGI:

SHRI H. N. BAHUGUNA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is correct that there has been a drop in deposits in the country thereby resulting in insufficient funds for lending by the banks ('India Today' 15th August, 1982);

(b) what steps Government propose to increase the bank deposits which have dropped from 26 per cent in 1977-78 to about 15 per cent in 1981-82; and

(c) whether Government propose to make up the drop in bank deposits by obtaining further loans from the International Monetary Fund?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) After showing sluggish growth in the early part of the year, the bank deposits have picked up particularly since the middle of June 1982. During June 11 to September 10, 1982 bank deposits have increased by Rs. 2231 crores compared with Rs. 1584 crores in the corresponding period last year. During the current financial year upto September, 17, 1982, bank deposits have increased by Rs. 3065 crores which is slightly lower than Rs. 3211 crores in the comparable period last year. The liquidity position of the banks has also improved during this period.

The monetary situation is being continuously reviewed by the Reserve Bank of India and appropriate steps, including those for increasing bank deposits, are taken as and when considered necessary. The Reserve Bank of India has recently appointed a Working Group to examine in depth various issues related to bank deposits.

(c) No, Sir